

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

(SPECIAL BENCH)

COURT III

20. I.A. 3561/2022

I.A. 2020/2022

I.A. 1277/2022

I.A. 1174/2022

I.A. 1946/2020

IN

C.P.(IB)-918(MB)/2019

CORAM: SH. KULDIP KUMAR KAREER, MEMBER (J)

MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.01.2023**

NAME OF THE PARTIES: Gandhi Gas Services

V/s.

M S Ship Braking Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time matter could not be heard. List this mater on

22.02.2023.

Sd/-
MADHU SINHA
Member (Technical)
//SGP//

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)